

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No. 2699/2019

New Delhi, this the 06<sup>th</sup> day of February, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr. Mohd. Jamshed, Member (Administrative)**

Inderjeet Singh  
S/o Shri Late Keher Singh  
Age:- 49 years  
R/o House No.138,  
Village Nangloi, Delhi-110041.  
Head Constable Group - B

-Applicant

(By Advocate: Ms.Meenakshi Sood)

**Versus**

Transport Department (NCT of Delhi)  
Secretary cum Commissioner (Transport)  
GNCT of Delhi,  
5/9 Under Hill Road,  
Rajpur Road, Delhi-110054. – Respondent

(By Advocate: Present None )

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Learned counsel for the applicant submits that relief prayed for in this OA has already been given to the applicant by the respondents. Hence this OA is dismissed as having become infructuous.

**(Mohd. Jamshed)  
Member(A)**

/mk/

**(S.N. Terdal)  
Member (J)**